

(b) the nature of Central assistance given by the Union Government to Haryana in this regard during the last three years and the current year so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) As per Census 2011, a total number of 9,59,662 urban households in Haryana have access to piped sewer system.

(b) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for development of basic infrastructure includes sewerage system as an eligible component for Mission cities.

Under AMRUT, for the State of Haryana ₹ 200 crore for the projects of sewerage and septage for financial year 2015-16 and ₹ 219.68 crore for financial year 2016-17 are included in the annual plans.

#### **Notification pending for urbanised villages**

†2918. SHRI RANVIJAY SINGH JUDEV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Master Plan Delhi 2021 was prepared in 2007 and a notification was issued to develop the outskirts of Delhi by 'Land Pooling Policy' without resorting to acquisition of land for that purpose in the year 2013;

(b) whether the rules were framed and approved by Government to implement the said 'Land Pooling Policy' in the year 2015;

(c) whether the villages in respect of which the said policy shall be applicable would be declared as urbanized villages; and

(d) as ownership of land vests with Central Government, what efforts are being made to implement the policy in order to clear the doubts of the farmers on this court?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir.

(b) Yes, Sir. In May, 2015, the Ministry of Urban Development approved the regulations for implementation of land pooling policy, proposed by DDA with some amendments.

(c) Declaration of villages falling in Land Pooling Area, as urban areas under Section 507 of Delhi Municipal Corporation Act, 1957 by the concerned Municipal Corporation of Delhi after the approval of Government of National Capital Territory of Delhi, is a statutory requirement.

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† Original notice of the question was received in Hindi.

(d) DDA has informed that the policy has been placed on its website for public information. DDA has further informed that it has prepared Frequently Asked Question (FAQ) and placed it on its website for clarification of doubts.

**Status of RRTS corridors project**

2919. SHRI D. KUPENDRA REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the status of Regional Rapid Transit System (RRTS) corridor projects undertaken;

(b) the allocation made, released and utilised for these corridors during each of the last three years and the current financial year, corridor-wise; and

(c) the time by which these corridors are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) The Feasibility Reports of the following three prioritized Regional Rapid Transit System (RRTS) corridors have been prepared:—

(i) Delhi-Gurgaon-Rewari-Alwar: 180 km

(ii) Delhi-Ghaziabad-Meerut: 90 km

(iii) Delhi-Sonepat-Panipat: 111 km.

(b) The funding pattern for implementation of the individual RRTS project has not been decided as the corridors have not been sanctioned.

(c) Since the individual corridors have not yet been sanctioned, the expected time for completion cannot be projected.

**Facilities to people living in urban slums**

2920. SHRI K. K. RAGESH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the total number of people living in urban slums, and the details thereof, State-wise; and

(b) whether Government has any report about current status of basic facilities available to people living in urban slums such as latrines, drinking water and health care, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) Office of The Registrar General, India (RGI) has stated that they conduct decadal population Census